

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 383 of 28 96
(OA 1246 of 96)

Present : Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman

Hon'ble Mr. S. Dasgupta, Administrative Member

UNION OF INDIA & ORS.

VS

CHANDAN RAKSHAL

For the applicants : Mr. P.K. Arora, counsel

For the respondents : Mr. P.C. Das, counsel

Heard on : 7.8.98

Order on : 7.8.98

O R D E R

S.N. Mallick, VC

This Miscellaneous Application was filed on 9.12.96 for vacating the interim order dated 8.10.96 and 11.11.96 passed in OA 1246 of 96. It appears from the record that the OA was admitted for adjudication on 5.1.98. No order regarding the continuance of interim order was passed on that date. In that view of the matter the present application does not lie. Since it has become infructuous it is rejected.


MEMBER (A)


VICE-CHAIRMAN

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